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During the period April—September 1985, 3 unmanned level crossings have been manned. 6 level crossings are programmed for manning during the year 1985-86.

(d) and (e) Level crossings, considered hazardous due to poor visibility or high traffic density or plying of buses, are programmed for manning in a phased manner. 56 such unmanned level crossings have been identified on the Northeast Frontier Railway. Out of which 18 have so far been manned.

Air Tex i Services

729. SHRI T. BASHER:
SHRI BHOLANATH SEN:
SHRI MOHANBHAI PATEL:
SHRIMATI JAYANTI
PATNAIK:
SHRI CHINTAMANI JENA:
SHRI T. BALA GOUD:

Will the Minister of TRANSPORT be pleased to state:

- (a) whether Government have decided to allow air taxi operations in the country;
- (b) if so, the reasons for taking such a decision;
- (c) what are the routes selected for such services;
 - (d) what types of aircrafts are proposed to be used as air taxis; and
- (e) whether this service will be run by any private agency or by Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) to (e). It is intended to implement the scheme of Air Taxi Service mainly for the development of tourism and linking stations in different parts of the country. Details of the scheme and the modalities of its implementation are being worked out,

Report of Committee of Exports for Merger of DGHS with Health Ministry or Abolish one of them

730. SHRI JAGANNATH PATTNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that a Committee of experts set up by Government has urged Government either to merge the Directorate General of Health Services (DGHS) with Ministry of Health and Family Welfare or abolish one of them; and
- (b) if so, what are the main recommendations made by this Committee and the reaction of Government thereto?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) The Government of India in the Ministry of Health and Family Welfare has not set up any Committee of Experts to study the merger of Dte. General of Health Services with Health Ministry or abolition of one of them.

(b) Does not arise.

Incentives to Doctors Serving in Rural
Areas

731. DR. T. KALPANA DEVI : SHRI PRIYA RANJAN DAS MUNSI :

Will the Minister of HEALTH AND FAMILY WELFARE: be pleased to state:

- (a) whether it is a fact that the Eighth Finance Commission had sanctioned Rs. 400 per doctor per month serving in rural areas and whether such doctors are being given this amount;
- (b) whether Government are considering to give any further incentive to doctor who accept appointment in rural areas; and
- (c) if so, details thereof and if not, reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) To attract medical graduates to accept appoint-